

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 379**

Answered on Tuesday, February 6, 2024/ 17 Magha, 1945 (Saka)

**Status of Unsecured Loan**

379. SHRI BEEDHA MASTHAN RAO YADAV:  
SHRI AYODHYA RAMI REDDY ALLA:

Will the Minister of FINANCE be pleased to state:

- (a) the details and current status of unsecured lending in the country;
- (b) the steps Government has taken to make unsecured lending as safe as possible for the banking sector and the details thereof;
- (c) whether Government is considering a comprehensive policy in the sector, considering the importance of unsecured lending for the underserved section and the promotion of small businesses; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FINANCE  
(DR. BHAGWAT KARAD)

(a) As per Reserve Bank of India (RBI), total outstanding of unsecured retail loans (funded) as on 30.09.2023 of Schedule Commercial Banks was Rs.12,79,331 crore.

(b) to (d) RBI has issued guideline on unsecured loans, containing various measures, including, *inter alia*, increasing the risk weights of commercial banks' and NBFCs' exposure to consumer credit and credit card receivables. Regulated Entities (REs) have also been advised to review their sectoral exposure limits for consumer credit and put in place Board approved limits in respect of various sub-segments under consumer credit, specifically unsecured consumer credit exposures.

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